

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Jash Bhandari Educational Trust
Vs
Kapico Motors India Pvt. Ltd.

MAIN PETITION NUMBER : IBA/355/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1536(CHE)/2024

ORDER

Present: Shri. Ashlin Christo, Ld. Counsel for the Applicant/Respondent in
IA/1777/2023.

Shri. V. Manivannan, Ld. Counsel for the Liquidator/R1.

This application has been filed seeking condonation of delay in filing the
counter in IA/1777/2023.

IA/1777/2023 is stated to listed on 06.08.2024.

Delay condoned. Counter is taken on record.

Copy already served on the Counsel for the Liquidator.

IA is **disposed of**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs